## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/11	TP 29/16   F	Hearing	1	Arun K. Hitkari vs. Hitkari Land and Finance (P) Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

No representation for petitioner. Registry has prepared notices for R-3 and R-4. Counsel has also collected notices from the Registry for service on R-3 and R-4.

Await notices of R-3 and R—4. Petitioner is called, absent. Counsel for petitioner is also absent.

List it on 11.09.2017 finally.

MEMBER (J)

MEMBER (T)